

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 25(ND)/2017

IN THE MATTER OF:

**Smt. Saroj Devi Sharma
Vs
M/s Premia Projects Ltd.**

.... **APPLICANT / PETITIONER**

.... **RESPONDENT**

SECTION:

Under Section 213

Order delivered on 24.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :-

For the RESPONDENT :-

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 25th September 2017.

— Sd —
**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**

— Sd —
**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**